

MR. CHAIRMAN: When I say like that, that is understood.

SHRI KRTSHAN KANT: Sir, Mr. Chandra Shekhar submitted three memoranda, not two. The Government has not placed on the Table the third memorandum. Will they lay the third memorandum also on the Table of the House?

TWENTY-NINTH REPORT (FEBRUARY, 1966) OF THE LAW COMMISSION

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI MOHAMMAD YUNUS SALEEM): Sir, I beg to lay on the Table a copy of the Twenty-ninth Report (February, 1966) of the Law Commission on the proposal to include certain social and economic offences in the Indian Penal Code. [Placed in Library. See No. LT-182/68].

THE PUNJAB CINEMAS (REGULATION) HARYANA AMENDMENT ACT, 1967

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): Sir, I beg to lay on the Table a copy of the Punjab Cinemas (Regulation) Haryana Amendment Act, 1967 (President's Act No. 9 of 1967), under sub-section (3) of section 3 of the Haryana State Legislature (Delegation of Powers) Act, 1967. [Placed in Library. See No. LT-167/68].

THE CINEMATOGRAH (CENSORSHIP) AMENDMENT RULES, 1968

SHRI K. K. SHAH.- Sir, I also beg to lay on the Table a copy of the Ministry of Information and Broadcasting Notification G.S.R. No. 233, dated the 8th January, 1968, publishing the Cinematograph (Censorship) Amendment Rules, 1968, under subsection (3) of section 8 of the Cinematograph Act, 1952. [Placed in Library. See No. LT-218/68].

THE NAVAL CEREMONIAL, CONDITIONS OF SERVICE AND MISCELLANEOUS (AMENDMENT) REGULATIONS, 1968

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA): Sir, I beg to lay on the Table, under section 185 of the Navy Act, 1957, a copy of the Ministry of Defence Notification S.R.O. No. 1-E, dated the 15th December, 1967, publishing the Naval Ceremonial, Conditions of Service and Miscellaneous (Amendment) Regulations, 1968 [Placed in Library. See-No. LT-168/68].

FOURTEENTH REPORT OF THE PUBLIC ACCOUNTS COMMITTEE (1967-68)

श्री विजयशंकर प्रसाद सिंह (बिहार) :
मैं शिक्षा मंत्रालय से संबंधित विनियोग लेखे
(असैनिक) 1965-66 तथा लेखापरीक्षा
प्रतिवेदन (असैनिक) 1967 पर लोक लेखा
समिति के चौदहवें प्रतिवेदन की एक प्रति
सभा पटल पर रखता हूँ।

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE CENTRAL GOVERNMENT ON RAILWAYS FOR THE YEAR 1967-68

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI ROHANLAL CHATURVEDI): Sir, I beg to lay on the Table a statement showing the Supplementary Demands for Grants for expenditure of the Central Government on Railways for the year 1967-68.

LEAVE OF ABSENCE TO SHRI S: SL VASAN

MR. CHAIRMAN: I have to inform Members that the following letter dated the 11th February, 1968, has